

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Power Section) Civil Secretariat,
Jammu/Srinagar.

**Notification,
Srinagar, the 15th of September, 2016.**

SRO 298 .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Jatinder Mishra, (KAS) , Assistant Commissioner(Revenue) , Kathua to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his territorial jurisdiction of District Kathua.

The Government further in exercise of the powers conferred by sub-section (2) of section 10 of the said Code, appoint the aforesaid Executive Magistrate as Additional District Magistrate within his territorial jurisdiction of District Kathua and shall have all the powers of District Magistrate under the said Code.

By order of the Government of Jammu and Kashmir.

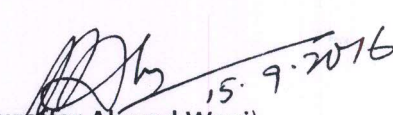
Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of Law, Justice and PA.

NO.LD (P) 2008/Kathua

Dated:-15.09.2016.

Copy to the:-

1. Commissioner/Secretary to Government, Revenue Department for information.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. District Magistrate, Kathua. This is with reference to his letter No. DCK/Adm/201-17/950-51 dated 20.08.2016.
5. General Manager, Government Press, Srinagar for publication in the extra ordinary issue of the Government Gazettee.
6. SRO Section with 7 S.C.
7. Concerned file.


(Muzaffar Ahmad Wani)

Special Secretary to Government,
Department of Law, Justice and PA
(Bashir Bhat)

